

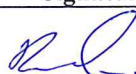
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 122/9/HDB/2018
NAME OF THE COMPANY	SSP Sponge Iron Pvt Ltd
NAME OF THE PETITIONER(S)	Hemang Resources Ltd
NAME OF THE RESPONDENT(S)	SSP Sponge Iron Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.Narendar Naik	Advocate	9849387366	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	9966622805	

**ORDER**

Learned counsel Mr. D. Narendar Naik present for Petitioner.

Learned counsel Mr. G. Bhupesh present for Petitioner.

Heard arguments of learned counsel appearing for Petitioner and Learned counsel appearing for Respondent.

Orders reserved.

  
MEMBER JUDICIAL